



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III

Judicial Department

THE HIGH COURT OF KERALA

NOTIFICATION

No. B1(B)-14687/2018. *27th April 2018.*

In exercise of the powers conferred by Section 9 (3) of the Code of Criminal Procedure 1973, the High Court of Kerala hereby appoint the person mentioned in Column (2) of the following Schedule to be Additional Sessions Judge to exercise jurisdiction in the Court of Sessions mentioned against her name in column (3) thereof from the date of taking charge.

SCHEDULE

Sl. No.	Name of officer	Court of Sessions
(1)	(2)	(3)
1	Smt. Sophy Thomas	Alappuzha

By order,

K. HARIPAL,

Registrar (Subordinate Judiciary).

Kochi-682 031.

Gaz. No. 21/2018/DTP (Judicial).

PROCEEDINGS

Judiciary—Regularisation of temporary promotions
in the cadre of Sub Judge/Chief Judicial
Magistrate—Orders—issued

Read:—(1) High Court Order No. B1-40483/2014
dated 10-3-2014.

(2) High Court Order No. B1-59/2014 dated
16-5-2014.

(3) High Court Order No. B1-42630/2014
dated 19-7-2014.

Order No. B1(A)-76016/2016 Dated 20th April 2018

The temporary promotions which were granted to the undermentioned officers as Sub Judges/Chief Judicial Magistrates as per the High Court proceedings read above are regularised with effect from the dates shown against their names:

<i>Sl. No.</i>	<i>Name and Designation</i>	<i>Date</i>	(1)	(2)	(3)
(1)	(2)	(3)	19	Sri Radhakrishnan, S., Deputy Registrar, Kerala Administrative Tribunal, Thiruvananthapuram	24-3-2014
1	Sri Madhusoodanan, C.K., Chief Judicial Magistrate, Alappuzha	19-3-2014	20	Smt. Seena, S. S., Prl. Sub Judge, Palakkad	24-3-2014
2	Sri Mohit, C. S., Chief Judicial Magistrate, Kollam	12-3-2014	21	Sri Sree Raj, S., Addl. Sub Judge-II, Thrissur	21-3-2014
3	Sri Madhusoodanan, T., Chief Judicial Magistrate, Kozhikode	12-3-2014	22	Sri Sathishkumar, A. G., Addl. Sub Judge-I, Kozhikode	28-3-2014
4	Sri Rajan Thattil, Chief Judicial Magistrate, Manjeri	31-3-2014	23	Sri Philip Thomas, Secretary DLSA, Kasaragod	27-5-2014
5	Smt. Sujayamma, V. B., Chief Judicial Magistrate, Thrissur	17-3-2014	24	Sri Syamlal, S. R., Prl. Sub Judge, Irinjalakkuda	22-5-2014
6	Sri Kenneth George, Chief Judicial Magistrate, Kasaragod	25-3-2014	25	Sri Jayaraj, M. P., Secretary DLSA, Kozhikode	26-5-2014
7	Sri Jose N. Cyril, Chief Judicial Magistrate, Thodupuzha	19-3-2014	26	Sri Suresh Babu, V. P. M., Deputy Director, Kerala Judicial Academy	21-5-2014
8	Sri Ijas, A., Chief Judicial Magistrate, Kottayam	20-3-2014	27	Sri Jayakrishnan G. P., Joint Secretary (Suits) Law Department, Thiruvananthapuram.	26-5-2014
9	Smt. Mallika, A. S., Chief Judicial Magistrate, Thiruvananthapuram	12-3-2014	28	Sri Mujeeb Rahman, C., Secretary DLSA, Thrissur.	14-8-2014
10	Smt. Lilly, K., Chief Judicial Magistrate, Palakkad	17-3-2014	By order,		
11	Smt. Bharati, S., Chief Judicial Magistrate, Ernakulam	12-3-2014	K. HARIPAL,		
12	Sri Vidhyadharan, V. S., Chief Judicial Magistrate, Thalassery	12-3-2014	Kochi-682 031. <i>Registrar (Subordinate Judiciary).</i>		
13	Smt. Elsamma Joseph, P., Sub Judge, Ottappalam	24-3-2014	PROCEEDINGS		
14	Sri Sajikumar, S., Chief Judicial Magistrate, Pathanamthitta	21-3-2014	Kerala Judicial Service—Declaration of satisfactory completion of probation in the category of Sub Judge/Chief Judicial Magistrate— Orders issued.		
15	Sri Madhu, K. S., Chief Judicial Magistrate, Kalpetta	17-3-2014	<i>Read:</i> —(1) Reports received from Accountant General, Thiruvananthapuram.		
16	Sri Basheer, A. M., Secretary DLSA, Ernakulam	20-3-2014	(2) High Court Order No. B1(A)-76016/2016 dated 20-4-2018.		
17	Sri Sudeep, S., Secretary DLSA, Kottayam	24-3-2014	Order No. B4(B)-60823/2016 Dated 21st April 2018.		
18	Sri Siju Sheik, Secretary DLSA, Thiruvananthapuram	20-3-2014	The following Officers, whose temporary promotion has been regularised as per the High Court Order read above, are declared under Rule 11(1) of the Kerala Judicial Service Rules, 1991 read with rule 20(b) of the Kerala State Subordinate Services Rules, 1958, to have		

satisfactorily completed their period of probation in the cadre of Sub-Judge/Chief Judicial Magistrate on the forenoon of the date mentioned against their names in column No.3.

<i>Sl. No.</i>	<i>Name and Designation</i>	<i>Date of Completion of Probation</i>
(1)	(2)	(3)
1	Sri Madhusoodanan, C.K., Chief Judicial Magistrate, Alappuzha	6-4-2015 FN
2	Sri Mohit, C. S., Chief Judicial Magistrate, Kollam	12-3-2015 FN
3	Sri Madhusoodanan, T., Chief Judicial Magistrate, Kozhikode	12-3-2015 FN
4	Sri Rajan Thattil, Chief Judicial Magistrate, Manjeri	31-3-2015 FN
5	Smt. Sujayamma, V. B., Chief Judicial Magistrate, Thrissur	7-4-2015 FN
6	Sri Kenneth George, Chief Judicial Magistrate, Kasaragod	25-3-2015 FN
7	Sri Jose N. Cyril, Chief Judicial Magistrate, Thodupuzha	19-3-2015 FN
8	Sri Ijas, A., Chief Judicial Magistrate, Kottayam	20-3-2015 FN
9	Smt. Mallika, A. S., Chief Judicial Magistrate, Thiruvananthapuram	12-3-2015 FN
10	Smt. Lilly, K., Chief Judicial Magistrate, Palakkad	17-3-2015 FN
11	Smt. Bharati, S., Chief Judicial Magistrate, Ernakulam	10-3-2015 FN
12	Sri Vidhyadharan, V. S., Chief Judicial Magistrate, Thalassery	12-3-2015 FN
13	Smt. Elsamma Joseph, P., Sub Judge, Ottappalam	29-3-2015 FN
14	Sri Sajikumar, S., Chief Judicial Magistrate, Pathanamthitta	20-3-2015 FN
15	Sri Madhu, K. S., Chief Judicial Magistrate, Kalpetta	17-3-2015 FN

(1)	(2)	(3)
16	Sri Basheer, A. M., Secretary, District Legal Services Authority, Ernakulam	10-3-2015 FN
17	Sri Sudeep, S., Secretary, District Legal Services Authority, Kottayam	24-3-2015 FN
18	Sri Siju Sheik, Secretary, District Legal Services Authority, Thiruvananthapuram	20-3-2015 FN
19	Sri. Radhakrishnan, S., Deputy Registrar, Kerala Administrative Tribunal, Thiruvananthapuram	24-3 2015 FN
20	Smt. Seena, S. S., Pr. Sub Judge, Palakkad	24-3-2015 FN
21	Sri Sree Raj, S., Addl. Sub Judge-II, Thrissur	21-3-2015 FN
22	Sri Sathish Kumar, A. G., Addl. Sub Judge-I, Kozhikode	28-3-2015 FN
23	Sri Philip Thomas, Secretary, District Legal Services Authority, Kasaragod	27-6-2015 FN
24	Sri Syamlal, S. R., Principal Sub Judge, Irinjalakuda	12-6-2015 FN
25	Sri Jayaraj, M. P., Secretary, District Legal Services Authority, Kozhikode	26-5-2015 FN
26	Sri Suresh Babu, V. P. M., Deputy Director, Kerala Judicial Academy, Ernakulam	21-5-2015 FN
27	Sri Jayakrishnan, G. P., Joint Secretary (Suits) Law Department, Thiruvananthapuram	3-6-2015 FN
28	Sri Mujeeb Rahiman, C., Secretary, District Legal Services Authority, Thrissur.	14-8-2015 FN

By order,

K. HARIPAL,

Kochi-682 031.

Registrar (Subordinate Judiciary).